

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/156(BB)2020

Court No. 1

Item No. 04

IBC under Sec 7

In the matter of:

PUNJAB NATIONAL BANK (INTERNATIONAL)
LIMITED

.....Petitioner

V/s

M/S GOKUL SUPER SPECIALITY HOSPITAL PRIVATE
LIMITED

.....Respondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi, Member(T)

For Petitioner(s):

Shri Mithilesh Kumar Pandey

For Respondent(s):

Shri Pramod N. Kathavi

ORDER

Heard Shri Mithilesh Kumar Pandey, learned Counsel for the Petitioner and Shri Pramod N. Kathavi, learned Counsel for the Respondent through Video Conference.
Post the case on **02.08.2021**.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)